

(d) This would depend on the model to be selected and exact investments proposed.

(e) A statement is attached. [See Appendix CXVI, Annexure No. 24]. The face value of each share is Rs.10/-. The Ordinance does not specifically provide for compensation to the shareholders. This is a matter to be decided by the Claims Commissioner after utilising the compensation amount to discharge the liabilities of the company in accordance with the provisions set out in Section 19 of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.

(f) A statement is attached. [See Appendix CXVI, Annexure No. 25].

Employment for ex-servicemen

343. SHRIMATI RATAN KUMARI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are considering any scheme to give preference to ex-servicemen in the matter of employment; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) The Government are alive to the problem of re-settlement of Ex-servicemen. Various schemes are being considered in consultation with concerned Ministries/Departments of the Central Government as well as the State Governments. These scheme would be either exclusively or partly for the employment of Ex-servicemen.

Assets of Bird and Company

344. SHRI ASHWANI KUMAR: Will the Minister of INDUSTRY be pleased to state:

(a) the break-up of the assets of the nationalised Bird and Company (i) Cash and bank balances, (ii) Land, (iii) Building, (iv) machinery, (v) deposits, (vi) number of shares (and their values) in other companies with their names, (vii) miscellaneous; and

(b) the break-up of the liabilities of this company under the headings, (i) loans, (ii) payment dues of goods purchased, (iii) salary and wages, (iv) shares owned by other companies (v) miscellaneous?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b) Audited balance sheet of Bird and Company Ltd. is available for the year ending 31st March, 1978. (See below) According to this balance sheet the break-up of the assets and liabilities of the company on 31-3-1978 was as follows:

Assets	Rs. lakhs
(i) Cash and Bank balances	32.05
(ii) Land	3.67
(iii) Building	11.82
(iv) Plant & Machinery	29.48
(v) Deposits	15.86
(vi) Investments in shares of other companies details given in the Annexure).	95.81
(vii) Miscellaneous	
(a) Fixed assets	12.65
(b) Investments in securities and debentures.	0.78
(c) Current assets	285.98
(d) Loans & advances	58.52
(e) Debit in profit & loss account	238.1
	<hr/> 784.72

Liabilities	Rs. lakhs
(i) Loans	310.51
(ii) Payment dues of goods purchased (Sundry Creditors)	131.56
(iii) Salaries & wages	Not shown separately.
(iv) Share capital	70.51
(v) Miscellaneous	
Reserves & surpluses	7.32
Current assets	260.60
Provisions	4.22
TOTAL	<hr/> 784.72

Statement**BIRD & COMPANY LIMITED***Schedule of Investments in shares on 31st March, 1978*

	No. of Shares/ Face Value of Govt. Securities Debentures, etc. held as on 31-3-78	Book Value as on 31st March, 1978
		Rs.
1. Birds Jute & Exports Ltd.	14,415 2/5	16,18,890
2. Weighbird (India) Ltd. (Formerly George Salter India Ltd.)	2,54,093	13,40,534
3. W.H. Targett & Co. Ltd.	13,511	85,008
4. Becker Gary & Co. (1930) Ltd.	1,080	1,08,000
5. Birds Employees' Co-operative Society Ltd.	500	5,000
6. Bisra Stone Lime Co. Ltd.	1	12
7. Burrakur Coal Co. Ltd.	6,522	10,612
8. Birds Trading & Investments Co. Ltd.	13,160	1,33,249
9. Calcium Carbide & Chemicals Ltd.— Party paid	25	1,875
10. Eastern Investment Ltd.	3,80,030	26,42,701
11. Garuda Investments Ltd.	7,614	46,257
12. Holman-Climax (Rock Drills) Ltd.	1	100
13. Holman-Climax Manufacturing Ltd.	4,700	73,551
14. Karnapura Development Co. Ltd.	23,700	2,29,025
15. -do- Funders' Shares.	38,800	5,21,598
16. Kinnison Jute Mills Co. Ltd.	6,553 2/5	2,59,653
17. Kumardhubi Fireclay & Silica Works Ltd.	40,000	5,16,087
18. Lawrence Investment & Property Co. Ltd.	7,843 2/5	6,18,340
19. Ondal Investments Co. Ltd.	5,773	81,633
20. Orissa Minerals Development Co. Ltd.	85,219	7,04,984
21. Karnapura Collieries Ltd. — Pref. Shares.	5	176
22. Patya Tea Co. Ltd.	5	1
23. Sendra Investments Co. Ltd.	61,497	3,98,771
24. Sonakunda Baling Co. Ltd.	1,000	1,25,000
25. -do- and Cumulative Pref. Shares.	600	60,000
26. The Titaghur Paper Mills Co. Ltd.	1 3/8	10